

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1424
ANSWERED ON:26.02.2003
NATIONAL SERVICE SCHEME
AMBATI BRAHMANAIAH

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the agencies which implement National Service Scheme in the country, State-wise;
- (b) the details of funds allocated under this scheme during each of the last three years, till date;
- (c) the details of funds released/utilised and remained unspent during the said period, State-wise;
- (d) the reasons for the funds not utilised in some States;
- (e) the steps taken/proposed to be taken to ensure that such funds are properly utilised; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI VIKRAM VERMA)

(a) National Service Scheme (NSS) is being implemented by the Universities through institutions and affiliated colleges At the +2 level schools, it is being implemented through the State School Councils/Boards covering all the States and Union Territory administrations.

(b) Details of funds allocated under the Scheme are as under:-

2000-01	2001-02	2002-03
3065 lakh	3285 lakh	3144 lakh

(c) Details of funds released/utilized and remained unspent during the said period, are annexed.

(d) NSS is a centrally sponsored scheme and the pattern of sharing expenditure is in the ratio of 3:1 in the case of North Eastern States including Sikkim and Himachal Pradesh and other hilly areas as notified by the Planning Commission and 7:5 in the case of other States/Union Territories. In case of Jammu & Kashmir and Union Territories without legislatures, the entire expenditure is met by the Central Government.

The 1st instalment of the Central Share is released to the States/U.Ts in the last quarter of the preceding year. The State Government is supposed to release its matching share to the Universities/Colleges by the 30th of May. As some States are facing severe resources crunch, they are not able to release their share timely. This leads to unspent balance at the end of the year.

Another reason for the high level of unspent balance is accumulation of funds over a number of years.

(e) & (f): The Ministry has been pursuing the matter with the States and has decided to proportionately reduce the share of central grant in a manner so that the unspent balance gets adjusted and the activities of NSS also do not suffer due to non release of funds.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1424 FOR 26.02.2003 REGARDING NATIONAL SERVICE SCHEME

DETAILS OF FUNDS RELEASED/UTILISED AND REMAINED UNSPENT DURING THREE YEARS (STATE-WISE)

S.NO: NAME OF THE 2000-2001 2001-2002 2002-2003

STATE/Uts Funds Unspent Funds Unspent Funds Unspent
rel. Balance released Balance Balance Balance
(AS on 31.3.01) (AS on 31.3.02) (UPTO 5.2.03) (AS on 31.3.03)

1	ANDHRA PRADESH	2,35,08,333	98,322	2,34,10,011	NIL	1,88,77,500	-
2	ASSAM	NIL	NIL	NIL	NIL	-	-
3	ARUNACHAL PR	3,90,000	NIL	1,83,750	91,875	7,40,775	-
4	BIHAR	NIL	1,48,18,514	19,54,385	1,71,88,982	NIL	-
5	JHARKHAND	NIL	NIL	54,25,000	99,00,825	44,75,625	-
6	GUJARAT	1,36,52,917	4,02,94,000	NIL	NIL	NIL	-
7	GOA	12,65,833	53,231	17,01,871	NIL	27,12,500	-
8	HARYANA	97,65,000	8,63,333	NIL	NIL	NIL	-
9	HIMACHAL PR.	84,90,000	-	30,10,913	NIL	NIL	-
10	J & K	16,50,000	30,69,700	NIL	NIL	NIL	-
11	KARNATAKA	2,53,16,667	1,55,26,615	1,09,44,385	62,38,334	2,44,12,500	-
12	KERALA	1,53,70,833	NIL	1,80,83,333	27,12,503	1,71,79,164	-
13	MADHYA PRADESH	1,62,75,000	1,36,79,307	62,37,422	91,95,004	64,84,938	-
14	CHHATISGARH	NIL	NIL	40,41,795	4,03,418	39,72,749	-
15	MANIPUR	24,00,000	-	NIL	7,70,000	20,54,250	-
16	MAHARASHTRA	3,97,83,333	2,18,05,563	1,43,61,104	2,40,63,049	1,87,48,107	-
17	MEGHALAYA	7,70,000	-	NIL	NIL	-	-
18	NAGALAND	2,88,750	NIL	NIL	9,90,000	-	-
19	MIZORAM	51,00,000	34,63,750	19,23,662	NIL	57,12,588	-
20	ORISSA	1,49,18,750	3,21,25,555	55,65,244	2,36,04,805	1,11,89,063	-
21	PUNJAB	1,05,87,500	2,30,43,949	NIL	1,70,75,865	1,17,64,998	-
22	RAJASTHAN	1,71,79,167	1,88,72,146	77,05,881	85,96,839	1,43,26,254	-
23	SIKKIM	9,90,000	-	3,84,249	NIL	20,04,600	-
24	TAMILNADU	3,07,41,667	42,22,317	2,95,93,516	43,56,508	3,28,40,909	-
25	TRIPURA	36,00,000	NIL	51,00,000	NIL	51,00,000	-
26	UTTAR PRADESH	2,91,86,500	5,91,51,193	75,44,375	4,83,28,272	NIL	-
27	UTTRANCHAL	NIL	NIL	85,46,945	25,13,001	71,32,866	-
28	WEST BENGAL	88,60,833	-	31,56,926	31,56,926	73,10,188	-
29	A & NICOBAR	99,000	-	NIL	NIL	NIL	-
30	CHANDIGARH	20,15,000	-	7,59,500	NIL	NIL	-
31	UT OF DELHI	NIL	NIL	NIL	NIL	NIL	-
32	PONDICHERRY	12,65,833	1,96,700	8,07,500	NIL	8,00,000	-
33	LAKSHADWEEP	56,100	NIL	NIL	NIL	NIL	-
34	D & N HAVELI	1,24,000	-	59,675	NIL	1,40,668	-
35	DAMAN & DIU	2,04,600	-	86,800	59,290	2,04,600	-